

raising plantation of pulp wood species to replace the existing mixed quality forests of low economic value in Kerala; and

(b) if so, the gist thereof and the decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): (a) and (b). Detailed Project Report on raising plantation of Pulp Wood Species to replace the existing mixed quality forests of low economic value in Kerala State has not yet been received.

**Smuggling of Foodgrains to Delhi from neighbouring states for onward transmission to Bombay and Calcutta**

3394. SHRI Y. ESWARA REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn to the fact that thousands of tonnes of foodgrains are regularly brought to Delhi from neighbouring surplus States to be transported to other places like Bombay and Calcutta; and

(b) if so, the steps taken to prevent this illegal flow of grains?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b). The required information is being collected and will be laid on the Table of the House.

**Different types of flats in each group constructed by DDA**

3395. SHRI SUKHDEO PRASAD VERMA: Will the Minister of WORKS AND HOUSING be pleased to state::

(a) whether flats constructed by the Delb' Development Authority in the

Capital for the middle income, low income and Janta group people are of different types in each group;

(b) if so, the reasons thereu.,

(c) whether price of flat of different type in the same group are also different ; and

(d) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) Yes, Sir.

(b) Different type-designs are adopted to avoid rigidity and monotonous uniformity in the colonies and to satisfy to some extent, the different tastes within the same income category.

(c) Yes, Sir.

(d) The difference in price is primarily because of variation in the plinth area, specifications, the land value and the number of floors constructed.

**Fast unto death by an employee of F.C.I. in Delhi**

3396. SHRI SUKHDEO PRASAD VERMA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether an employee of the Food Corporation of India Employees Union went on fast unto death on 18th February, 1974 in Delhi; and

(b) if so, the action taken in the matter?